



FOREST DEPARTMENT GOVT. OF HARYANA

O/o Divisional Forest Officer, Ch. Dadri

Rohtak Road, Charkhi Dadri, Tel. No. 01250-297241, E-mail:-dfocharkhidadri@gmail.com

क्रमांक/ 1251
सेवा में:

दिनांक/ 10-12-2020

Regional Director, RD-Chandigarh,
Nodal Officer.

Sub. O.A. No. 607/2018 in the matter of Vinod Jangra Vs. State of Haryana
& Ors. Finalization of the report-reg.

सन्दर्भ: आपका पत्र दिनांक 09.12.2020

संदर्भाकित पत्र के सम्बंध में आप द्वारा मांगी गई रिपोर्ट पत्र के साथ आगामी
आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न/उपरोक्त

for: Pardeep K. Asstt
वन मण्डल अधिकारी,
चरखी दादरी।



FOREST DEPARTMENT GOVT. OF HARYANA

O/o Divisional Forest Officer Charkhi Dadri

Rohtak Road, Near P.W.D. Rest House, Ch. Dadri, E-mail:-dfodadri@gmail.com

Letter No. 1239

Dated. 05-12-2020

To,

Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13
HSVP, Bhiwani.

Subject:- Regarding re-verification of siting parameters of stone crushing units in O.A. No. 607/2018 titled M/s Vinod Jangra Vs. State of Haryana & Ors.

Ref: Your Office Letter No. HSPCB/BHI/2020/5822 Dated: 18.11.2020, Letter No. HSPCB/BHI/2020/6264 Dated: 27.11.2020 & in Continuation to our Office Letter No. 1094 Dated: 09-11-2020

Regarding the above stated subject a joint inspection of the 7 stone crushing units situated at Vill. Pichopa Kalan was carried out in pursuance to the directions issued by your referenced letter. All the concerned forest deptt. Staff including Forest Guard, Block Incharge, Range Officer and the undersigned along with Halka Patwari and the owners of the concerned stone crushing units were present on site at the time of re-verification of siting parameters. The documents of each crushing unit like lease deed, Noc's obtained, site plans, sajra etc were produced by the crusher owners. On verification of documents with the revenue record by Halka Patwari the distance of crushing units as per record as well as on ground measurement from the nearest strip forest situated on the adjoining canals was found as per the required permissible limit. The Crusher owners told that during the earlier measurements they could not provide all the required documents to the Forest Officials who came for the verification of siting parameters. It is also pertinent to mention here that in absence of requisite record and crusher owners presence as well as without the help of revenue staff it was not possible to distinguish between the lease area for the crushing unit and the lease area for their office establishments etc, hence the forest staff took all the measurement from ocular estimation starting from whatever office/establishment boundary they could find on spot. Due to these reasons the possibility of variation in measurement of siting parameters can be understood. The signed field inspection report is being sent to your good office attached along with this letter.

Divisional Forest Officer,
Charkhi-Dadri. o/c

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मौका निरक्षण रिपोर्ट दिनांक 5-12-2020

माननीय उपायुक्त चरखी बाड़ी के पत्र क्रमांक 7886-90/Comm,
 MB दिनांक 3-12-2020 द्वारा दिए गए निर्देशों की

अनुपालना में गांव पिचोया कला में स्थित 7 एरर
 केसर थुनिट के Siting पैरामीटर की री-वैरिफिकेशन
 हेतु मौका निरक्षण किया गया। निरक्षण के दौरान

एक विभाग के संबंधित कर्मचारी श्री मुपेन्द्र सिंह
 रायण एक मजदूर अधिकारी श्री जयपाल एक राजिक

अधिकारी बाबू, श्री निरसिंह एक दोगा, श्री विजयंत वगैरे
 तथा राजलख विभाग के श्री भगवान पटवारी एकका पिचोया कला

एक संबंधित केसर मालिक मौजूद रहे। राजलख विभाग द्वारा
 उपलब्ध कराए गए रिपोर्ट अनुसार एकका पटवारी ने एक

केसर थुनिट की टीडी मार्कर तथा पिचोया मार्कर से लंबाई
 पूरी 100 मीटर से अधिक होना पाया। मौके पर किए गए

वास्तविक पैमारीश अनुसार विभिन्न स्तरोत्तमों की लंबाई
 स्थित एक भूमि से जो दूरी पाई गई वह निम्न प्रकार है

क्र.सं०	केसर का नाम	लंबाई पर स्थित एक भूमि से दूरी (मीटर)
1.	SOORYA STONE CRUSHER	107 मीटर
2.	J. M. & Co.	105 मीटर
3.	RAKESH MALIK	110 मीटर
4.	SOHNA STONE AGN.	104 मीटर
5.	NEELAM STONE CRUSHER	104 मीटर

क्र.सं०	क्रेटर का नाम	नहर पर लिखा वर भूमि (मीटर)
6.	HANUMAN STONE INFRASTRUCTURE PVT LTD.	105 Mtr
7.	MAHADEV NAIT UDAYAN	104 Mtr

उपरोक्त सभी हरियां राजस्व विभाग के रिकार्ड के अनुसार उपर मालिकों द्वारा भी वर N.O.C. के आधार पर लिए गए हैं जिन्हें उनके आधिकारिक पत्रों को शामिल नहीं किया गया है। मॉड्यूल पर मॉड्यूल सभी ^{आगत} ~~निम्न~~ ^{हस्ताक्षरित} व्यक्तियों को निरशा रिपोर्ट पककर बना दी गई है।

क्र.सं०	नाम	हस्ताक्षर
1.	श्री नवेश कुमार	नवेश कुमार
2.	श्री सुरज कुमार	Suraj Kumar
3.	श्री विजेन्द्र सिंह	विजेन्द्र
4.	श्री सुरजेंद्र सिंह	Surajendra Singh
5.	श्री सन्दीप	Sandeep
6.	श्री कर्णवीर	Karnveer
7.	श्री विप्रासु	Viprasu
8.	श्री जयप्रकाश	Jai Prakash
9.	श्री गिरासिंह	Girasi
10.	विशान्त	Verst 3/C Harade Beest
11.	श्री भगवान परवारी	05/12/2020
12.	श्री सुपेन्द्र सिंह रावत वर्तमान आयुक्त - पत्र संख्या 1	05-12-2020 5/12/2020